NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH
2ⁿᵈ FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
DAILY CAUSE LIST DATED 23.12.2021 (THURSDAY)
COURT OF CHAIRPERSON (VIRTUAL MODE)
10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1069 of 2021	Sanjiv Bali Vs. Mrs. Pratibha Khandelwal Resolution Professional Mount Shivalik Industries Ltd. & Ors.	Rishabh Khandelwal	
2.	Comp. App. (AT) (Ins) No. 1071 of 2021	PEC Ltd. Vs. Phulchand Exports Pvt. Ltd.	Krishan Kumar	
3.	Comp. App. (AT) (Ins) No. 1072 of 2021	Anupam Industries Ltd. Vs. M. R. Trading Company	Charu Sachdev	
4.	Comp. App. (AT) (Ins) No. 1073 of 2021	Harsha Dighe Member of Committee of Creditors of Premshree Devcon Pvt. Ltd. & Anr. Vs. Premshree Devcon Pvt. Ltd. & Ors.	Devul Dighe	
5.	Comp. App. (AT) (Ins) No. 1074 of 2021	Harsha Dighe Member of Committee of Creditors of Premshree Devcon Pvt. Ltd. & Anr. Vs. Premshree Devcon Pvt. Ltd. & Ors.	Devul Dighe	
6.	Comp. App. (AT) (Ins) No. 1076 of 2021	Go Airlines (India) Ltd. Vs. Sovika Aviation Services Pvt. Ltd. & Ors.	Amish Tandon	
7.	Comp. App. (AT) (Ins) No. 1077 of 2021	Anuj Goyal Vs. Manohar Lal Vij	Deepak Vohra	

8.	Comp. App. (AT) (Ins) No. 1078 of 2021	Dr. Sobhagyamal Jain Vs. Sobhagya Hospital & Research Centre Pvt. Ltd. & Anr.	M. Dutta	
9.	Comp. App. (AT) (Ins) No. 1079 of 2021	DMI Finance Pvt. Ltd. Vs. Chandgi Ram Real Estate Consultants Pvt. Ltd. & Anr.	Vipul Ganda	
10.	Comp. App. (AT) (Ins) No. 1080 of 2021	Mr. Namdev Hindurao Patil Vs. Punjab National Bank (International) Ltd.	Aatreya Singh	
11.	Comp. App. (AT) (Ins) No. 1081 of 2021	Nimitaya Hotel & Resorts Pvt. Ltd. Vs. Indian Bank (Erstwhile Allahabad Bank)	Zain A. Khan	

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By order of Hon'ble Chairperson
-sd/-

1. **Notice Board**
2. **Website: www.nclat.nic.in**

Registrar